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Title: Need to grant Central Road Fund for carrying out infrastructural facilities in Sabarimala, Kerala.

SHRI ANTO ANTONY (PATHANAMATHITTA): Respected Madam, I thank you for giving me this opportunity.

I would request the Government to grant Central Road Fund (CRF) for Sabarimala roads in Kerala for meeting its growing infrastructural requirements. There has been no fund allocation to the State of Kerala under CRF for the last two years. The Government of Kerala has already submitted proposal for fund allocation under CRF. If the Government grants fund for Sabarimala roads in Kerala under CRF, it would be a boon for the devotees of Lord Ayyappa.

It should be noted that crores of devotees across the country pay pilgrimage to Sabarimala and their number is increasing year by year. Last year, four crore devotees paid pilgrimage to Sabarimala Shrine. The number is higher than the population of Kerala. This shows the growing importance of better transit facilities at Sabarimala. Therefore, I would request for an urgent intervention of the Prime Minister in this regard and grant Central Road Fund for Sabarimala roads in Kerala.

MADAM SPEAKER: The following hon. Members associated themselves with the matter raised by Shri Anto Anthony

Shri N. Peethambara Kurup.

Shri P.T. Thomas,

Shri M.B. Rajesh,

Smt. Botcha Jhansi Lakshmi

and Shri S.S. Ramasubbu are allowed to associate.